

(च) देश में गोमांस की मांग कितनी है ?

कृषि मंत्रालय में कृषि और सहकारिता विभाग में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) जानकारी एकत्र की जा रही है और सभा पटल पर रख दी जाएगी ।

(ख) अवैध रूप से गायों के बध किये जाने के बिरल घटनाओं की सूचना मिली है ।

(ग) असम, केरल, मेघालय, नागालैंड, पश्चिम बंगाल तथा लक्षद्वीप के वृद्ध खानों में गायों का बध करने पर प्रति-बंध नहीं है ।

(घ) 1981 से 1986 तक देश में बध की गई गायों की संख्या नीचे दी गई है :—

1981	.	.	55,887
1982	.	.	94,572
1983	.	.	70,501
1984	.	.	1,65,216
1985	.	.	1,85,847
1986	.	.	1,24,000
			(अनुमानित)

(ङ) इस स्थिति में अनुमान लगाना संभव नहीं है ।

(च) देश में गोमांस की मांग का सरकारी अनुमान नहीं लगाया गया है ।

**Allotment of special pool quarters within a specified time**

2364. SHRI SOHAN LAL DHUSIYA:

SHRI PURUSHOTTAM KAKO-  
DKAR:

SHRI RADHAKISHAN MA-  
LAVIYA:

SHRI T. R. BALU:

SHRI VEERSHETTY MOGLAP-  
PA KUSHNOOR:

SHRI PRITHIBI MAJHI:

SHRI LEONARD SOLOMAN  
SARING:

SHRI PRABHAKAR RAO  
KALVALA:

SHRI YALLA SESI BHUSHANA  
RAO:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of quarters allotted by the Directorate of Estates, New Delhi to each of the Special Pool during the period 1st January, 1987 and 30th April, 1987 month-wise, pool-wise and type-wise;

(b) whether Government are aware that some of the offices have not so far allotted those quarters to their employees;

(c) whether it is a fact that such quarters should be allotted within a specified time, if not, what are the reasons therefor;

(d) the loss Government suffered by paying House Rent Allowance to the employees and by non-recovery of rent of those quarters by keeping them vacant; and

(e) the manner in which Government propose to compensate such losses?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) During this period no quarter has been placed at the disposal of special pools.

(b) to (e) In view of (a) above the questions do not arise.

**Fair Price shops and mobile shops (PDS)**

2365. SHRI SHANTI TYAGI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) what was the number of fair price shops and mobile shops (PDS) in the country at the end of 1986;

(b) whether it is a fact that many of these FPS and mobile shops are not provided with the desired essential commodities earmarked for them; and

(c) if so, what further steps Government propose to take to expand and streamline the PDS in the rural areas of the country?